

Express for the convenience of passengers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Necessary instructions to introduce Pantry Car service by Shramjivi Express have already been issued to the concerned Railway.

(c) Does not arise.

Rest house/Guest House Facilities at Stations

2117. SHRI BAPU HARI CHAURE;
SHRI ARJUNCHARAN SETHI:

Will the Minister of RAILWAYS be pleased to state:

(a) the names of the railway stations where rest house/guest house facilities have been provided by the Railway Authorities in addition to retiring rooms for tourists visiting historical places;

(b) whether there is any proposal to provide such facility for tourists in Maharashtra and Orissa;

(c) if so, the details thereof; and

(d) if not, the reasons there for?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yatri Niwases have been provided one each at Howrah and New Delhi. One Yatri Niwas each has been sanctioned at Gorakhpur and Ujjain. The Yatri Niwases are essentially an extension of the retiring room facilities provided to the travelling public. South Eastern Railway is also managing two Hotels one at Puri and other at Ranchi.

(b) No, Sir.

(c) Does not arise.

(d) Constraint of resources.

Peddapalli – Patancheru Railway Line

2118. SHRI DHARMABHIKSHAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether laying of Peddapalli-Karimnagar-Patancheru Railway line is under consideration; and

(b) if so, the time by which it is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). However construction of a line from Peddapalli-Karimnagar is being referred to Planning Commission. Further action would depend on approval by Planning Commission and availability of resources in the coming years.

[Translation]

Implementation of Family Planning Programmes in Madhya Pradesh

2119. SHRI SURAJBHANU SOLANKI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the extent of grant sanctioned to Madhya Pradesh Government for implementation of family planning programmes in the seventh Plan period, and

(b) the targets achieved in this regard during the said plan period?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) The funds released to